

PATNA HIGH COURT, PATNA

NOTIFICATION

Dated : 16th January, 2023

No. 38A : On being relieved of his present assignment, the services of Sri Ramesh Chand Malviya, District & Sessions Judge, Madhepura is placed at the disposal of the State Government in the Department of General Administration, Patna on his appointment as Secretary-cum-Legal Remembrancer in the Law Department, Government of Bihar, Patna on deputation basis, for a maximum period of three years.

**By order of the High Court,
Sd/-Rupesh Deo
Registrar General**

**Memo No. / Dated, Patna, the 16th January, 2023
P.F.XIX-90-2008**

Copy forwarded to Sri Ramesh Chand Malviya, District & Sessions Judge, Madhepura to make over charge of his present office at Madhepura after consultation with Sri Rudra Prakash Mishra, Secretary-cum-Legal Remembrancer, Law Deptt., Patna on receipt of the notification of the State Government in the Department of General Administration, Patna placing his services at the disposal of the Law Department, Government of Bihar, Patna as also the notification of the Law Department, Government of Bihar, Patna, appointing him as Secretary-cum-Legal Remembrancer in the Law Department, Government of Bihar, Patna and to join his new assignment soon thereafter.

**By order of the High Court,
Sd/-Rupesh Deo
Registrar General**

Memo No. 3459 - 3472 / Dated, Patna, the 16th January, 2023

Copy forwarded to the Principal Secretary to the Government of Bihar, Department of General Administration, Patna with reference to his Department's Notification No. 1033 dated 14.01.2023 / Secretary to the Government of Bihar, Law Department, Patna / The Accountant General, Bihar, G.E. 7, Birchand Patel Marg, Patna / Registrar (Establishment), Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna / Registrar (Vigilance), Patna High Court, Patna / I/C Registrar I.T.-cum-C.P.C., Patna High Court, Patna / Director, Bihar Judicial Academy, Gaighat, Patna / Member Secretary, Bihar State Legal Services Authority, Budh Marg, Patna / J.R.-cum-P.P.S. to Hon'ble the Chief Justice, Patna High Court, Patna / S.O. I/c Judicial Officers Service Record Room, Patna High Court, Patna / S.O. I/c Monitoring Cell II, Patna High Court, Patna / S.O. I/c A.D. (Misc.) Section, Patna High Court, Patna / Senior Programmer, Patna High Court, Patna for information.


Registrar General